



JHARKHAND STATE POLLUTION CONTROL BOARD

T.A. DIVISION BUILDING (GROUND FLOOR), H.E.C., DHURWA, RANCHI -834004
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Ref No. B – 301

Ranchi, dated 28/01/2020

**A REPORT ON THE FACTUAL ASPECTS AND ACTION TAKEN BY
THE JHARKHAND STATE POLLUTION CONTROL BOARD FOR
COMPLIANCE OF THE HON'BLE NGT ORDER DATED 05/12/2019
IN O.A. NO. 164/2019, RESIDENTS OF PICHHARI PANCHAYAT,
DISTRICT – BOKARO VERSUS STATE OF JHARKHAND.**

1. As per inspection report, the management of Central Coalfields Limited informed that the Over Burden dumping (O.B. dumping) had been done in the riverbed by Sri Ram Singh & Company before nationalization of coal in 1972-73. The OB dump has been stabilized and vegetation in ample amount has developed. The satellite image of 1972-73 and beyond is not available with Jharkhand State Pollution Control Board and Jharkhand Space Application Center. The earliest images that are available are of 2006 which indicates the presence of this dump.
2. The M/s Pichri Open Cast Project, Central Coalfields Limited, Pichri, Bokaro was directed to submit an interim environmental compensation of INR 1,00,00,000.00/- (Rupees One Crore Only/-) but the Unit has asked for 45 days more time to submit the environmental compensation. The JSPCB has further given 15 days time to submit the environmental compensation.
3. The open cast mines is not in operation since 2003, so no new O.B. dumping is taking place.

Rajal.
28/01/2020
(Rajeev Lochan Bakshi)
-Member Secretary